

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1682
ANSWERED ON:19.11.2010
USAGE OF CHEMICALS IN CHOCOLATES
Chauhan Shri Sanjay Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether usage of health hazardous chemicals like methamphetamine in chocolates, ice-cream and other such items have been reported across the country;
- (b) if so, the details thereof; and
- (c) the steps taken/proposed by the Government to check the usage of such chemicals and punish those found guilty?

Answer

THE MINISTER OF HEALTH & FAMILY WELFARE(SHRI GHULAM NABI AZAD)

(a) & (b) : No such instance of usage of health hazardous chemicals like methamphetamine in chocolates, ice-cream and other such items, has come to the notice of this Ministry.

(c) The quality standards of food articles including chocolates and ice-cream are prescribed under Prevention of Food Adulteration Rules (PFA), 1955. The implementation of PFA Act, 1954 and Rules, 1955, is with State/U.T. Government. Violation of the provisions of PFA Act/Rules attracts penal action.